

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
1	BLAPL/0001298/2023	RABI SABAR VS STATE OF ODISHA	BISWA RANJAN DAS VS	//0 () //
2	BLAPL/0001299/2023	SADHU @ SAHADEB KHILLA VS STATE OF ODISHA	HEMANTA KUMAR TRIPATHY VS	MATHILI /100 /2022 () //
3	BLAPL/0001300/2023	RAGWINDER YADAB VS STATE OF ODISHA	PARTHA SARATHI NAYAK VS	GUDARI /41 /2022 () //
4	BLAPL/0001301/2023	SAMARA BHUMIA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	M.V.79 /7 /2023 () //
5	BLAPL/0001302/2023	RAJENDRA VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	SUNABEDA /86 /2021 () //
6	BLAPL/0001303/2023	BASANT NAHAK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR (KODALA) /495 /2022 () //
7	BLAPL/0001304/2023	ABHISHEK BAL VS STATE OF ODISHA	ASHOK DAS VS	KASINAGAR /102 /2022 () //
8	BLAPL/0001305/2023	SANKAR MUTUKA VS STATE OF ODISHA	DUSHMANTA SAHOO VS	R.UDAYAGIRI /104 /2021 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati ) Spl/0000088/2021
9	BLAPL/0001306/2023	ODILIP GOUDA VS STATE OF ODISHA	GOPAL KRISHNA NAYAK VS	TARASINGI /334 /2022 () //
10	BLAPL/0001307/2023	SANJIB DIGAL VS STATE OF ODISHA	SUSANTA KUMAR LENKA VS	//0 () //
11	BLAPL/0001308/2023	KHIRASINDH GAHIR VS STATE OF ODISHA	UMAKANTA BARIK VS	KEGAON /137 /2021 () //

# ORISSA HIGH COURT

## FILING REPORT AS ON :02/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
12	BLAPL/0001309/2023	MITHUN MAHANANDA VS STATE OF ODISHA	ABHISHEK DASH VS	KANTAMAL /168 /2022 () //
13	BLAPL/0001310/2023	JITENDRA SINHA @ RAJ SINHA VS STATE OF ODISHA	SARBESWAR SAHOO VS	NAWAPARA /234 /2022 () //
14	BLAPL/0001311/2023	DHARMENDRA SAHOO @ DHARAMA VS STATE OF ODISHA	RASHMI RANJAN MISHRA VS	BIDANASI /184 /2022 () //
15	BLAPL/0001312/2023	SUNDAR RAO MANDANGI VS STATE OF ODISHA	SANGRAM KESARI JENAMANI VS	RAYAGADA TOWN /235 /2022 () //
16	BLAPL/0001313/2023	ARJUN BHUMIA @ GOUDA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	ORKEL /174 /2022 () //
17	BLAPL/0001314/2023	SANDEEP KUMAR DAS @ CHHUTKA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	BRAJARAJNAGAR /394 /2022 () //
18	BLAPL/0001315/2023	SANTOSH KUMAR ROUT VS STATE OF ODISHA	PRANAYA KUMAR DASH VS	KEONJHAR SADAR /563 /2021 () //
19	BLAPL/0001316/2023	SAMADANTA MAHATA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	MURIBAHAL /205 /2022 () //
20	BLAPL/0001317/2023	BIRJU @ BIJU @ RAJAY YADAV VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	BRAJARAJNAGAR /92 /2020 () //
21	BLAPL/0001318/2023	PINTU BISOYI VS STATE OF ODISHA	BASUDEV PUJARI VS	KABISURYANAGAR (KODALA) /198 /2022 () //
22	BLAPL/0001319/2023	MANTU @ MANAS BALABANTARAY VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	NIRAKARPUR /25 /2023 () //
23	BLAPL/0001320/2023	SOUMYA RANJAN SAHU @ KANHA	AMIT KUMAR NATH	HANDAPA /325 /2022

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
24	BLAPL/0001321/2023	STATE OF ODISHA MOHAN BHOI	SURYAKANTA DWIBEDI	// MURIBAHAL /191 /2022
		VS	VS	()
25	BLAPL/0001322/2023	STATE OF ODISHA MOTILAL YADAV	BIJAYA KUMAR RAGADA	// / /0
		VS	VS	()
26	BLAPL/0001323/2023	STATE OF ODISHA BUDHIA SWAIN	BASUDEV PUJARI	// KABISURYANAGAR (KODALA) /198 /2022
		VS	VS	()
27	BLAPL/0001324/2023	STATE OF ODISHA SUNIL AGRAWAL	SAROJ KUMAR PADHY	// BARGARH /44 /2023
		VS	VS	()
28	CMP/0000120/2023	STATE OF ODISHA SURESH CHANDRA SAHOO	AJIT KUMAR SAHOO	// / /
		VS	VS	()
29	CMP/0000121/2023	KANDURI SAHOO DEBAPRASAD SAHOO	DOLAGOBINDA MOHAPATRA	// / /
		VS	VS	()
30	CMP/0000122/2023	SUMA @ SUMITRA SAHOO SADASIVA PANIGRAHI	BEDA PRAKASH PANDA	// / /
		VS	VS	()
31	CMP/0000123/2023	BAGYABATI PANDA CHITRA SAHU	AMIT PRASAD BOSE	// / /
		VS	VS	()
32	CMP/0000124/2023	ISWAR SAHU MARMAN SAHAJI	AMIT PRASAD BOSE	// / /
		VS	VS	()
33	CMP/0000125/2023	BASIRUDDIN SAHAJI BHAGIRATHI PADHAN	BHAKTA RANJAN BARIK	// / /
		VS	VS	()
34	CMP/0000126/2023	KUMUDINI SAHU PRADEEP KUMAR ROURAY	AMIT PRASAD BOSE	// / /
		VS	VS	()

**ORISSA HIGH COURT**

**FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		MIRA DEVI DASRAPURIA		//
35	CONTC/0000735/2023	KHIROD CHANDRA PARIDA	ADV.	//
		VS	VS	0
		DR.MOONA SHRAMA,IAS		//
36	CONTC/0000736/2023	RABINDRA KUMAR BISWAL	ADV.	//
		VS	VS	0
		BISHNU CHARAN SUTAR		//
37	CONTC/0000737/2023	DR. LAMBODAR DEY	SANTOSH KUMAR KANUNGO	//
		VS	VS	0
		SASWAT MISHRA,IAS		//
38	CONTC/0000738/2023	MANJU BEHERA	AKSHAYA KUMAR PANDEY	//
		VS	VS	0
		ASWATHY,IAS		//
39	CONTC/0000739/2023	BICHITRANANDA BEHERA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		ASWATHI S, I.A.S.		//
40	CONTC/0000740/2023	JAYANT KUMAR PANDA	ADV.	//
		VS	VS	0
		YESHWANT KUMAR JETHWA, I.P.S.		//
41	CONTC/0000741/2023	PRATAP KUMAR SAHOO	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
42	CONTC/0000742/2023	BUDHESWAR PRADHAN	ADV.	//
		VS	VS	0
		ASWATHY S., I.A.S.		//
43	CONTC/0000743/2023	SARAT KUMAR MISHRA	ADV	//
		VS	VS	0
		S.ASWASTHY, I.A.S.		//
44	CONTC/0000744/2023	AKSHAYA KUMAR DAS	BISWARANJAN DALAI	//
		VS	VS	0
		NIRANJAN BEHERA,OAS		//
45	CONTC/0000745/2023	TUNI LATA JENA	ADV	//
		VS	VS	0
		S.ASWASTHY, I.A.S.		//

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
46	CONTC/0000746/2023	MANOJ KUMAR NANDA VS ANU GARG, ADDL. CHIEF SECY., WATER RESOURCES DEPT.	AVIJIT PATNAIK VS	// 0
47	CONTC/0000747/2023	PUSPANJALI BEHERA VS JYOTIPRAKASH SETHI,OAS	ADV. VS	// 0
48	CONTC/0000748/2023	GOKUL CHANDRA MOHANTY VS ASWATHY S.,IAS	ADV. VS	// 0
49	CONTC/0000749/2023	BIDYUTLATA SAMAL VS ASWATHY S.,IAS	ADV. VS	// 0
50	CONTC/0000750/2023	BHARATI NANDA VS ASWATHY S., I.A.S.	ADV VS	// 0
51	CONTC/0000751/2023	BANABIHARI ROUT VS ASWATHY S.,IAS	ADV. VS	// 0
52	CONTC/0000752/2023	RAMAKRUSHNA MOHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// 0
53	CONTC/0000753/2023	JAYARAM SAHOO VS ASWATHY S., I.A.S.	ADV VS	// 0
54	CONTC/0000754/2023	NIMAIN CHARAN GRAHACHARYA VS ASWATHY S.,IAS	ADV. VS	// 0
55	CONTC/0000755/2023	NARAYANA MAHAPATRA VS ASWATHY S., I.A.S.	ADV VS	// 0
56	CONTC/0000756/2023	SHAHNAZ BANO VS ASWATHY S.,IAS	ADV. VS	// 0
57	CONTC/0000757/2023	SUBASH CHANDRA MISHRA	ADV	//

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
58	CONTC/0000758/2023	JAMMULA SANKAR NARAYAN, SECY., S.M.I.T. DIPLOMA WING, GANJAM JHASAKETAN SAMAL	ADV	//
		VS	VS	()
59	CONTC/0000759/2023	TARANISENA DHAL, CHIEF ENGINR. AND BASIN MANAGER, MAYURBHANJ GOBINDA CHANDRA ROUL	ADV	//
		VS	VS	()
60	CRLA/0000133/2023	TARANISENA DHAL, CHIEF ENGINR. AND BASIN MANAGER, MAYURBHANJ DEEPU BEHERA@DEEPAK@CHUIN	PRADEEP KUMAR PRADHAN	MARKAT NAGAR /109 /2021
		VS	VS	P.O SPL.COURT SC AND ST (POA) ACT, CUTTACK(Cuttack)
61	CRLA/0000134/2023	STATE OF ODISHA GUDDY @ AKSHAY KUMAR PALEI	AMULYA RATNA PANDA	Spl/0000169/2019
		VS	VS	BALASORE TOWN /64 /2017
		STATE OF ODISHA		()
62	CRLMC/0000599/2023	RAMACHANDRA SWAIN	ASHOK KUMAR SAHOO	//
		VS	VS	KENDRAPARA /361 /2008
		STATE OF ODISHA		()
63	CRLMC/0000600/2023	S.VASANTU REDDY@S.WASANTU	JYOTIRMAYA SAHOO	//
		VS	VS	GOLANTHARA (BERHAMPUR) /36 /2023
		STATE OF ODISHA		()
64	CRLMC/0000601/2023	JYOTSHNAMAYEE ROUT	AJIT CHANDRA MOHAPATRA	//
		VS	VS	TANGI /219 /2022
		STATE OF ODISHA		()
65	CRLMC/0000602/2023	RUSHI PRASAD NAHAK	KISHORE KUMAR MISHRA	//
		VS	VS	S.P.(CID-CRL),CUTTACK /9 /2021
		SUPERINTENDENT OF POLICE,CID,C.B.		()
66	CRLMC/0000603/2023	FAKIRA PADHAN	ALOK KUMAR PANDA	//
		VS	VS	BINIKA /120 /2018
		STATE OF ODISHA		()
67	CRLMC/0000604/2023	K.NARI MURTY@K.NARSINGHA MURTY	JYOTIRMAYA SAHOO	//
		VS	VS	GOLANTHARA (BERHAMPUR) /35 /2023
		STATE OF ODISHA		()
68	CRLMC/0000605/2023	JAGNYASENI MOHANTY	SURYAKANTA JENA	//
		VS	VS	CUTTACK VIGILANCE /6 /2016
				()

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
69	CRLMC/0000606/2023	STATE OF ODISHA(VIG.) SUSHILA NAG@TANDI VS	ABHILASH MISHRA VS	// / /0 ()
70	CRLMC/0000607/2023	STATE OF ODISHA SK.JAMALUDDIN VS	GOPINATH MISHRA VS	// PURUNABAZAR /30 /2023 ()
71	CRLMC/0000608/2023	STATE OF ODISHA SIBARAM JENA @ DIPU JENA VS	RAJENDRA NARAYAN ROUT VS	// BERHAMPUR TOWN /146 /2017 ()
72	CRLMC/0000609/2023	THE STATE OF ODISHA ANGAD DIGAL VS	AMITAV TRIPATHY VS	// / /0 ()
73	CRLMC/0000610/2023	STATE OF ODISHA NAJURUDIN KHAN@BABU VS	AMITAV TRIPATHY VS	// RANPUR /226 /2014 ()
74	CRLMC/0000611/2023	STATE OF ODISHA PRAVAT PAIKRAY VS	AMLAN SHAKTI PAUL VS	// KHURDA SADAR /232 /2022 ()
75	CRLMC/0000612/2023	STATE OF ODISHA BRAJA PATEL VS	SISIR KUMAR PUROHIT VS	// LOISINGHA(BOLANGIR) /428 /2022 ()
76	CRLMC/0000613/2023	STATE OF ODISHA HARIBANDHU GHADAI VS	SANJIB KUMAR BHANJADEO VS	// BANAPUR P.S. /65 /2021 ()
77	CRLMC/0000614/2023	STATE OF ODISHA TIKINI BEHERA VS	RAJENDRA NARAYAN ROUT VS	// / /0 ()
78	CRLMP/0000216/2023	THE STATE OF ODISHA SUMITRA MALLIK VS	NARESH CH. JENA VS	// / /0 ()
79	CRLMP/0000217/2023	STATE OF ODISHA JASMINI MANJARI SWAIN VS	GOPINATH MISHRA VS	// / /0 ()
		THE INSPECTOR IN CHARGE, BHADRAK TOWN POLICE STATION		//

## ORISSA HIGH COURT

### FILING REPORT AS ON :02/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
80	CRLMP/0000218/2023	PRIYABRATA DAS VS IIC NAYAKOTE POLICE STATION	PURNA CHANDRA DAS VS	// () //
81	CRLMP/0000219/2023	LAXMI NARAYAN MOHANTY VS STATE OF ODISHA	SUBHRANSU BHUSAN MOHANTY VS	// () //
82	CRLMP/0000220/2023	MONALISA SAHOO VS STATE OF ODISHA	KABIRAJ PRADHAN VS	// () //
83	CRLREV/0000055/2023	RAMCHARAN DEBATA VS BANDITA DEBATA	SACHIDANANDA PADHEE VS	// () //
84	CRLREV/0000056/2023	S. BALARAM REDDY VS STATE OF ODISHA	ALOK KUMAR PANDA VS	ASKA /231 /2018 () //
85	FAO/0000056/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD. VS BIJAY KHATUA	B.N.UDGATA VS	// () //
86	LAA/0000006/2023	THE SPL. LAND ACQUISITION OFFICER,LOWER INDIA VS BIRABAL PARUA	SALARPATI MINIPROJECT VS	// CIVIL JUDGE (SD),NAWAPARA(Nuapada ) LAR/0000024/2011
87	MACA/0000070/2023	SASMITA DAS VS K.DURGA PRASAD REDDY	SOUBHAGYA KUMAR DASH VS	// () //
88	MATA/0000038/2023	RAMA NARAYAN DAS VS SUNITA MOHANTY	DEBASNAN DAS VS	// () //
89	MATA/0000039/2023	SUBRAT KUMAR PARIDA VS SUCHITRA PARIDA	PRAFULLA KUMAR RATH VS	// () //
90	MATA/0000040/2023	SUBRAT KUMAR PARIDA VS SUCHITRA PARIDA	PRAFULLA KUMAR RATH VS	// () //
91	MATA/0000041/2023	CHITARANJAN PRUSTY	SOUMYA MISHRA	//



**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
92	RPFAM/000027/2023	PRIYATTAMA PRUSTY@PATRA ABHIMANYU NAHAK	SOUBHAGYA KUMAR DASH	//
		VS	VS	0
93	RPFAM/000028/2023	NAMITA SAHOO GYANA RANJAN DAS	NIRANJAN PRASAD PATRA	//
		VS	VS	0
94	TRP(C)/000050/2023	MOUSUMI DAS@MOUSUMI NAYAK JYOTSHNA NAYAK	RAMAKANTA SAHOO	//
		VS	VS	0
95	WA/0000143/2023	ANIL NAYAK TRILOCHAN PRADHAN	SRIDHAR RATH	//
		VS	VS	0
96	WA/0000144/2023	STATE OF ODISHA STATE OF ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
97	WA/0000145/2023	SOUBHAGYABANTA SAHU DR. BANAPRAVA PARIDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
98	WA/0000146/2023	STATE OF ODISHA STATE OF ODISHA	SAILAZA NANDAN DAS, A.S.C.	//
		VS	VS	0
99	WP(C)/0003215/2023	AMIT KUMAR AGRAWAL BANILATA NAYAK	SITANSU MOHAN SINGH	//
		VS	VS	0
100	WP(C)/0003216/2023	STATE OF ODISHA BANITA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
101	WP(C)/0003217/2023	STATE OF ODISHA BANITA SWAIN	SITANSU MOHAN SINGH	//
		VS	VS	0
102	WP(C)/0003218/2023	STATE OF ODISHA BHAGABAT NAYAK	SAMIR KUMAR MISHRA	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
103	WP(C)/0003219/2023	STATE OF ODISHA ANASUYA DASH VS	SUSHANTA KUMAR MISHRA VS	// // 0
104	WP(C)/0003220/2023	STATE OF ODISHA DULARI SAHU VS	SUSHANTA KUMAR MISHRA VS	// // 0
105	WP(C)/0003221/2023	STATE OF ODISHA BIBEKANANDA DASH VS	NARENDRA KUMAR SAHOO VS	// // 0
106	WP(C)/0003222/2023	STATE OF ODISHA DR. NARAYAN PADHY VS	RAMESH CHANDRA SWAIN VS	// // 0
107	WP(C)/0003223/2023	STATE OF ODISHA BINATI NAIK VS	BISWARANJAN PARAMGURU VS	// // 0
108	WP(C)/0003224/2023	STATE OF ORISSA ATULYA BIHARI MOHANTY VS	SUSANTA KUMAR DASH VS	// // 0
109	WP(C)/0003225/2023	NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI), BBSR M/S OMM SHREE TRANSPORT, JAGATSINGHPUR VS	SRIDHAR RATH VS	// // 0
110	WP(C)/0003226/2023	GOVT. OF INDIA BISWAJIT KAR VS	RAMA CHANDRA JENA VS	// // 0
111	WP(C)/0003227/2023	STATE OF ORISSA BABULI PRASAD PANDA VS	AKSHAYA KUMAR PANDEY VS	// // 0
112	WP(C)/0003228/2023	STATE OF ODISHA HEMANTA KUMAR MISHRA VS	KUNAL KUMAR SWAIN VS	// // 0
113	WP(C)/0003229/2023	STATE OF ODISHA SASMITA MALLICK VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// // 0 //

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
114	WP(C)/0003230/2023	BHIMSEN MAHALING VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
115	WP(C)/0003231/2023	SK.RAUDDIN VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
116	WP(C)/0003232/2023	MINATI PANDA VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
117	WP(C)/0003233/2023	SATYAJIT DAS VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
118	WP(C)/0003234/2023	MANORANJAN NAIK VS STATE OF ODISHA	SACHIDANANDA PADHEE VS	// 0 //
119	WP(C)/0003235/2023	M/S. BANABASI PANDA, PARADEEP VS JOINT COMMISSIONER (APPEAL), CTGST, CUTTACK	UMESH CHANDRA BEHURA VS	// 0 //
120	WP(C)/0003236/2023	PREM NARAYAN PANDA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	// 0 //
121	WP(C)/0003237/2023	PRADEEP KUMAR BAHUK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
122	WP(C)/0003238/2023	DUSMANTA KUMAR NAYAK VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
123	WP(C)/0003239/2023	BHIMSEN MAHALING VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// 0 //
124	WP(C)/0003240/2023	SUNIL KUMAR BHANJA VS STATE OF ODISHA	GYANA RANJAN SETHI VS	// 0 //
125	WP(C)/0003241/2023	PRATAP CHANDRA SAHOO	SHUBHENDU KUMAR PARIDA	//

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0003242/2023	SAROJINI SATPATHY	RAJEET ROY	//
		VS	VS	0
		THE PRINCIPAL SECY. TO GOVT.,DEPT. OF EXCISE, BBSR		//
127	WP(C)/0003243/2023	SEEMA ENKETESAM	ASHOK KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0003244/2023	RAMESH CHANDRA DAS	AUROVINDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
129	WP(C)/0003245/2023	RANENDRA KUMAR NAYAK	BISWARANJAN DALAI	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0003246/2023	PRASANNA KUMAR SEN	MITRA RANJAN TRIPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0003247/2023	PRASANTA KUMAR KUJUR	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., SAMBALPUR		//
132	WP(C)/0003248/2023	LAXMIDHAR SAHOO	ASHOK KUMAR ROUT	//
		VS	VS	0
		R.T.O., CUTTACK		//
133	WP(C)/0003249/2023	BASANTA KUMAR NAYAK	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., BALASORE		//
134	WP(C)/0003250/2023	JAYADRATH BADJENA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		R.T.O., CUTTACK		//
135	WP(C)/0003251/2023	GANESWAR JENA	KHIROD CHANDRA MAJHI	//
		VS	VS	0
		THE TRANSPORT COMMNR. CUM CHAIRMAN, ODISHA		//
136	WP(C)/0003252/2023	LILIBALA SUBUDHI	DEBENDRA NARAYAN PATTANAIAK	//
		VS	VS	0

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
137	WP(C)/0003253/2023	STATE PRATAP CHANDRA BISWAL VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// // 0 //
138	WP(C)/0003254/2023	ASHWINI PRADHAN VS MADHUSMITA @ DALI RAJANI BHOI	LAXMINARAYAN PATEL VS	// 0 //
139	WP(C)/0003255/2023	KAMALI NAYAK VS STATE OF ODISHA	RAMESH CHANDRA BEHERA VS	// 0 //
140	WP(C)/0003256/2023	ANURAG ROUT VS STATE OF ODISHA	ABHILASH MISHRA VS	// 0 //
141	WP(C)/0003257/2023	DR. HRUDAYANANDA PATNAIK VS STATE OF ODISHA	SURAJ MOHANTY VS	// 0 //
142	WP(C)/0003258/2023	JAGABANDHU SAHOO VS STATE OF ODISHA	MANOJ KUMAR PATI VS	// 0 //
143	WP(C)/0003259/2023	SANDHYARANI BEHERA VS STATE OF ODISHA	PADMANAVA JENA VS	// 0 //
144	WP(C)/0003260/2023	SAI TRADING CO. AMBODALA VS STATE BANK OF INDIA	S.S.RAO VS	// 0 //
145	WP(C)/0003261/2023	NITYANANDA DALAI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	// 0 //
146	WP(C)/0003262/2023	RAMACHANDRA DASH VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	JEEVANJYOTI MOHANTY VS	// 0 //
147	WP(C)/0003263/2023	RAMACHANDRA DASH VS SHREE JAGANNATH MAHAPRABHU BIJE SRIKHETRA, PURI	JEEVANJYOTI MOHANTY VS	// 0 //

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0003264/2023	RAKESH KUMAR SWAIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
149	WP(C)/0003265/2023	MONALISA KHUNTIA VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
150	WP(C)/0003266/2023	DURYODHAN BEHERA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
151	WP(C)/0003267/2023	NIROD KUMAR MOHAPATRA VS R.T.O., CHANDIKHOLE	SYAMALENDU PATTNAIK VS	// 0 //
152	WP(C)/0003268/2023	ARTATRAN SWAIN VS THE STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
153	WP(C)/0003269/2023	NIBARAN DALAI VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
154	WP(C)/0003270/2023	UTKAL KISHORE KHUNTIA VS STATE OF ODISHA	SUDHIR KUMAR MALLICK VS	// 0 //
155	WP(C)/0003271/2023	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	ATMAJIT MANMITH DAS VS	// 0 //
156	WP(C)/0003272/2023	SUMITRA BISWAL VS STATE OF ODISHA	RABI NARAYAN BEHERA VS	// 0 //
157	WP(C)/0003273/2023	HI TECH COLLEGE OF PHARMACY, BBSR VS THE SECY. HEALTH DEPT. GOVT. OF ODISHA, BBSR	AMITAV BAGCHI VS	// 0 //
158	WP(C)/0003274/2023	SRIDHAR ROUT VS CM, SBI, JAJPUR	RANJIT SAMAL VS	// 0 //
159	WP(C)/0003275/2023	RAM CHANDRA KHADIA	SATYA NARAYAN MISHRA 4	//

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0003276/2023	ANTARJAMI BEHERA	BIJAY KUMAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0003277/2023	ARUNA KUMAR PRADHAN	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
162	WP(C)/0003278/2023	BIJAY KUMAR NAYAK	SADASIVA PATRA	//
		VS	VS	0
		STATE OF ODISHA		//
163	WP(C)/0003279/2023	AKHE BHUE	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
164	WP(C)/0003280/2023	SURENDRA KUMAR DAS	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0003281/2023	PRAFULLA KUMAR PANDA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
166	WP(C)/0003282/2023	JITENDRA BANIA	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
167	WP(C)/0003283/2023	SUNKUR JYOTI CHOUDHURY	NIRANJAN LENKA	//
		VS	VS	0
		COMMNR. CONSULTATION AND SETTLEMENT BBSR		//
168	WP(C)/0003284/2023	SOUMYA SAHOO	HRUDANANDA MOHAPATRA	//
		VS	VS	0
		AJIT SAMAL		//
169	WP(C)/0003285/2023	HITANSU SEKHAR KUDEI	SAMEER KUMAR DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0003286/2023	KABIRAJ JENA	NIRANJAN LENKA	//
		VS	VS	0

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0003287/2023	COMMNR. CONSULTATION AND SETTLEMENT BBSR PRABHAT KUMAR MEHER VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// // ()
172	WP(C)/0003288/2023	BISHNU PRASAD SAHOO VS PUSPANJALI SAHOO	SAMIR KUMAR MISHRA VS	// () //
173	WP(C)/0003289/2023	JYOSNA RANI PATRO VS COMMNR. CONSULTATION AND SETTLEMENT BBSR	NIRANJAN LENKA VS	// () //
174	WP(C)/0003290/2023	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	DR. SUDHANSU SEKHAR KAR VS	// () //
175	WP(C)/0003291/2023	B.JYOTI PATRA VS COMMNR. CONSULTATION AND SETTLEMENT, BBSR	NIRANJAN LENKA VS	// () //
176	WP(C)/0003292/2023	P. PARSURAM PATRO VS STATE OF ODISHA	DR.SUDHANSU SEKHAR KAR VS	// () //
177	WP(C)/0003293/2023	B.SAKUNTALA PATRA VS COMMNR. CONSULTATION AND SETTLEMENT, BBSR	NIRANJAN LENKA VS	// () //
178	WP(C)/0003294/2023	RAGHUNATH SETHY VS STATE OF ODISHA	DR.SUDHANSU SEKHAR KAR VS	// () //
179	WP(C)/0003295/2023	SAROJ KUMAR KHUNTIA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// () //
180	WP(C)/0003296/2023	RAJESH MOHAPATRA VS STATE OF ODISHA	DR.SUDHANSU SEKHAR KAR VS	// () //
181	WP(C)/0003297/2023	SUBASH CHANDRA PRADHAN VS ODISHA STATE CO OPERATIVE MILK PRODUCER FEDERATION, BBSR	RAMA CHANDRA JENA VS	// () //



## ORISSA HIGH COURT

### FILING REPORT AS ON :02/02/2023

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0003298/2023	SRI SRI RADHAGOBINDA JEW BIJE, BHADRAK VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// () //
183	WPCRL/0000014/2023	SANDEEP KUMAR HALDAR VS STATE OF ODISHA	SOUENDRA PATTANAİK VS	MALKANGIRI /432 /2022 () //
184	ABLAPL/0001245/2023	DUSMANTA PRADHAN @ RAJU PRADHAN VS STATE OF ODISHA	DHANANJAYA NAYAK VS	JATNI P.S. /297 /2022 () //
185	ABLAPL/0001246/2023	SATYAJIT CHAUAHN VS STATE OF ODISHA	ANAND CHANDRA SWAIN VS	LAXMISAGAR P.S. /387 /2022 () //
186	ABLAPL/0001247/2023	GHANASHYAMA JENA @ HADIBANDHU JENA VS STATE OF ODISHA	APARESH BHOI VS	SINGLA /94 /2021 () //
187	ABLAPL/0001248/2023	ABHIMANYU BEHERA VS STATE OF ODISHA	DEBA KUMAR RATH VS	JANKIA P.S. /37 /2023 () //
188	ABLAPL/0001249/2023	BINAY KUMAR DIXIT VS STATE OF ODISHA	MOHENDRA KUMAR MOHAPATRO VS	NAWAPARA /29 /2023 () //
189	ABLAPL/0001250/2023	MONAJ KUMAR MOHAPATRA VS STATE OF ODISHA	DEBA KUMAR RATH VS	JANKIA P.S. /37 /2023 () //
190	ABLAPL/0001251/2023	SANKARA NAIK @ NIROD CHANDRA NAIK VS STATE OF ODISHA	PRANAB KUMAR DAS VS	ANGUL TOWN /43 /2023 () //
191	ABLAPL/0001252/2023	SIBARAM SAHOO VS STATE OF ODISHA	KAUSTAVA MOHANTY VS	//0 () //
192	ABLAPL/0001253/2023	TIKINA SAHOO VS STATE OF ODISHA	SUJIT KUMAR PATTNAİK VS	JANKIA P.S. /40 /2023 () //
193	ABLAPL/0001254/2023	MANAS KUMAR RANA	BRAJA MOHAN SARANGI	Bamapada (Industrial Area) /17 /2023

## ORISSA HIGH COURT

**FILING REPORT AS ON :02/02/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
194	ABLAPL/0001255/2023	STATE OF ODISHA SK. MOTILIB	BANAMALI SAHOO	// KHANDAGIRI P.S. /15 /2023
		VS	VS	()
195	ABLAPL/0001256/2023	STATE OF ODISHA DHARMANANDA DAS	RAMAKANTA PANDA	// REMUNA /13 /2023
		VS	VS	()
196	ABLAPL/0001257/2023	STATE OF ODISHA PRABIN DIGAL	AMRITA MISHRA	// PHULBANI SADAR /12 /2023
		VS	VS	()
197	ABLAPL/0001258/2023	STATE OF ODISHA SAROJ KUMAR PANI	SUBHALAXMI MOHANTY	// JAGATSINGPUR /686 /2022
		VS	VS	()
198	ABLAPL/0001259/2023	STATE OF ODISHA BISHNU CHARAN BARIK	BEDA PRAKASH PANDA	// ANGUL TOWN /15 /2016
		VS	VS	()
199	ABLAPL/0001260/2023	STATE OF ODISHA ROSHAN MUNESHWAR JHA	BISWAJIT PASAYAT	// JAGATPUR /28 /2023
		VS	VS	()
200	ABLAPL/0001261/2023	STATE OF ODISHA JITENDRA KUMAR BEHERA	DEBASISH SAMAL	// DHAMNAGAR /34 /2023
		VS	VS	()
201	ABLAPL/0001262/2023	STATE OF ODISHA ANIL KUMAR PESNIA @ BUTU PESNIA	SUBODH KUMAR MOHANTY	// LANJIGARH /15 /2019
		VS	VS	()
202	ABLAPL/0001263/2023	STATE OF ODISHA HARSA NAIK	PARTHA SARATHI NAYAK	// KANDHEIGOLE /334 /2022
		VS	VS	()
203	ABLAPL/0001264/2023	STATE OF ODISHA SHAKTI SOURAV MOHAPATRA	RAMAKANTA SARANGI	// JAJPUR TOWN /32 /2023
		VS	VS	()
204	ABLAPL/0001265/2023	STATE OF ODISHA SAJIDA BIBI	BASUDEV PUJARI	// KABISURYANAGAR (KODALA) /603 /2022
		VS	VS	()

**ORISSA HIGH COURT****FILING REPORT AS ON :02/02/2023**

<b>SL</b>	<b>FILING NO</b>	<b>NAME OF PETNR./APPEL</b>	<b>COUNSEL FOR PETNR./APPEL</b>	<b>PS CASE/LOWER COURT CASE</b>
205	ABLAPL/0001266/2023	STATE OF ODISHA RABI DIGAL VS	AMRITA MISHRA VS	// PHULBANI SADAR /12 /2023 ()
206	ABLAPL/0001267/2023	STATE OF ODISHA RITESH PATNAIK VS	KAMADEV MOHANTY VS	// MANGALA BAG /318 /2022 ()
207	ABLAPL/0001268/2023	STATE OF ODISHA DEBENDRA DAS VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /41 /2023 ()
208	ABLAPL/0001269/2023	STATE OF ODISHA SUKANTI MALIK @ KAKA VS	SATYA NARAYAN MISHRA (4) VS	// BASUDEVPUR /45 /2023 ()
209	ABLAPL/0001270/2023	STATE OF ODISHA MANU MOHALIK VS	SUBRATA PANDA VS	// BAISINGA /345 /2022 ()
210	ABLAPL/0001271/2023	STATE OF ODISHA BINAYA KUMAR PAN VS	DHIRENDRA KUMAR MOHAPATRA VS	// DHARUADIHI /144 /2022 ()
211	ABLAPL/0001272/2023	STATE OF ODISHA ABINAS NAIK VS	ABHAYA KUMAR PARIDA VS	// KESINGA /38 /2023 ()
212	ABLAPL/0001273/2023	STATE OF ODISHA PAPU SWAIN VS	RAMAKANTA SARANGI VS	// KHURDA SADAR /225 /2022 ()
213	ABLAPL/0001274/2023	STATE OF ODISHA PADMABHUSAN DASH @ DAS VS STATE OF ODISHA	SOUGAT DASH VS	// SAHADEV KHUNTA /420 /2022 () //

# ORISSA HIGH COURT

MISC CASES FILED on :02/02/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	2/2023 SAO/12/2013	PREMA PATEL-MP	M/S.TRILOCHAN NANDA
2	3/2023 SAO/12/2013	PREMA PATEL-MP	M/S.TRILOCHAN NANDA
3	4/2023 WPCRL/14/2023	SANDEEP KUMAR HALDAR-MP	SOUMENDRA PATTANAIAK
4	8/2023 ITA/29/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
5	9/2023 ITA/30/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
6	10/2023 ITA/27/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
7	11/2023 ITA/24/2022	COMMISSIONER OF INCOME TAX, EXEMPTIONS-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
8	12/2023 ITA/25/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
9	13/2023 ITA/28/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
10	14/2023 ITA/31/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
11	15/2023 ITA/32/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
12	16/2023 ITA/33/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
13	16/2023 WPC(OAC)/2620/2013	BANAMALI PATRA-MP	
14	17/2023 ITA/34/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
15	17/2023 WPC(OAC)/160/2016	SHISHIR KUMAR DEHURY-MP	
16	18/2023 ITA/35/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
17	19/2023 ITA/36/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
18	20/2023 ITA/37/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
19	21/2023 ITA/26/2022	COMMISSIONER OF INCOME TAX (EXEMPTIONS)-MP	RADHEYSHYAM CHIMANKA, SR.S.C.(INCOME TAX)
20	22/2023 ITA/29/2020	PRINCIPAL COMMISSIONER OF INCOME TAX-MP	RADHEYSHYAM CHIMANKA, SR.S.C. (INCOME TAX)
21	26/2023 LAA/6/2023	THE SPL. LAND ACQUISITION OFFICER,LOWER INDRA PRASAD NARISHKA, M.B.C	
22	27/2023 LAA/6/2023	THE SPL. LAND ACQUISITION OFFICER,LOWER INDRA PRASAD NARISHKA, M.B.C	
23	28/2023 LAA/54/2019	CHIEF ENGINEER (CONSTRUCTION), EAST COAST RAILWAY	M/S. SRIKAR KU.RATH, MR. ALOK KUMAR MOHANTY
24	35/2023 RPFAM/27/2023	ABHIMANYU NAHAK-MP	SOUBHAGYA KUMAR DASH
25	36/2023 CRLMP/2100/2022	PRAGATI TEXTILE CORPORATION-MP	
26	36/2023	SANTOSH KUMAR NAYAK-MP	G.C. MOHANTY

27	RPFAM/15/2023 37/2023	GYANA RANJAN DAS-MP	NIRANJAN PRASAD PATRA
28	RPFAM/28/2023 47/2023	DILLIP KUMAR HOTA-MP	SURESH CHANDRA MOHANTY
29	MATA/192/2022 58/2023	JYOTSHNA NAYAK-MP	RAMAKANTA SAHOO
30	TRP(C)/50/2023 75/2023	RAMCHARAN DEBATA-MP	SACHIDANANDA PADHEE
31	CRLREV/55/2023 76/2023	S. BALARAM REDDY-MP	ALOK KUMAR PANDA
32	CRLREV/56/2023 77/2023	S. BALARAM REDDY-MP	ALOK KUMAR PANDA
33	CRLREV/56/2023 78/2023	S. BALARAM REDDY-MP	ALOK KUMAR PANDA
34	CRLREV/56/2023 82/2023	EXECUTIVE DIRECTOR, REFINERY HEAD OIL REFINERY DEBAPRASAD SAHOO-MP	DEBAPRASAD SAHOO-MP
35	FAO/444/2022 83/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
36	FAO/56/2023 84/2023	D.M., M/S. NATIONAL INSURANCE CO.LTD.-MP	B.N.UDGATA
37	FAO/56/2023 102/2023	RATNAKAR PRADHAN-MP	M/S.ASHOK KU.DAS
38	RSA/212/2015 103/2023	RATNAKAR PRADHAN-MP	M/S.ASHOK KU.DAS
39	RSA/213/2015 104/2023	RAJESH KUMAR-MP	M/S.GAUTAM MUKHERJI
40	RSA/344/2018 105/2023	BATAKRUSHNA SAHOO-MP	J.R. DASH
41	RSA/31/2023 121/2023	DEBAPRASAD SAHOO-MP	DOLAGOBINDA MOHAPATRA
42	CMP/121/2023 122/2023	NALINI BAGH-MP	AMITABH PRADHAN
43	CMP/68/2023 123/2023	CHITRA SAHU-MP	AMIT PRASAD BOSE
44	CMP/123/2023 124/2023	MARMAN SAHAJI-MP	AMIT PRASAD BOSE
45	CMP/124/2023 125/2023	PRADEEP KUMAR ROURAY-MP	AMIT PRASAD BOSE
46	CMP/126/2023 131/2023	SASMITA DAS-MP	SOUBHAGYA KUMAR DASH
47	MACA/70/2023 132/2023	M/S.ICICI LOMBARD G.I.CO.LTD.-MP	ANUPAM DASH
48	MACA/46/2023 187/2023	GUPTESWAR PATTNAYAK-MP	S.S.RAY (2)
49	BLAPL/11157/2022 188/2023	GOPAL PANGI-MP	JUGALA KISHORE PANDA
50	BLAPL/8869/2022 189/2023	BABAJI DAS-MP	
51	BLAPL/305/2023 190/2023	NIMAI MAJUMDAR-MP	JUGALA KISHORE PANDA
52	BLAPL/9514/2022 191/2023	SHASHADHAR PANDA-MP	HRUDANANDA MOHAPATRA
53	BLAPL/8057/2022 285/2023	SHIBA SANKAR SABAT-MP	DEVASHIS PANDA
54	CRLA/1005/2022 286/2023	GUDDY @ AKSHAY KUMAR PALEI-MP	AMULYA RATNA PANDA
55	CRLA/134/2023 287/2023	GUDDY @ AKSHAY KUMAR PALEI-MP	AMULYA RATNA PANDA
56	CRLA/134/2023 288/2023	RATAN MAJHI-MP	SURYAKANTA DWIBEDI
57	CRLA/175/2020 291/2023	GOBINDA KHARA @ GOBINDA KUMAR KHARA-MP	
	ABLAPL/770/2023		

58	292/2023 ABLAPL/10354/2022	SHANTILATA SAHOO-MP	
59	293/2023 ABLAPL/1196/2023	SANGRAM KESHARI PATRA-MP	RAMAKANTA SARANGI
60	294/2023 ABLAPL/111/2023	HARIA SAMAL @ LOKANATH BEHERA-MP	
61	295/2023 ABLAPL/7213/2022	DEBA BHOI-MP	SURYAKANTA PALAI
62	347/2023 WA/143/2023	TRILOCHAN PRADHAN-MP	SRIDHAR RATH
63	348/2023 WA/144/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
64	349/2023 WA/144/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
65	350/2023 WA/144/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
66	351/2023 WA/145/2023	DR. BANAPRAVA PARIDA-MP	KUNAL KUMAR SWAIN
67	352/2023 WA/146/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
68	353/2023 WA/146/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
69	354/2023 WA/146/2023	STATE OF ODISHA-MP	SAILAZA NANDAN DAS, A.S.C.
70	355/2023 WA/120/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C. (S AND ME)
71	356/2023 WA/121/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
72	357/2023 WA/123/2023	STATE OF ODISHA-MP	SANDEEP PARIDA, SR.S.C.(S AND ME)
73	425/2023 CRLMC/182/2023	PRASANTA KUMAR JENA-MP	SAROJ RANJAN SUBUDHI
74	426/2023 CRLMC/581/2023	KISHORE CHANDRA JENA-MP	SATYA RANJAN MULIA
75	427/2023 CRLMC/601/2023	JYOTSHNAMAYEE ROUT-MP	AJIT CHANDRA MOHAPATRA
76	428/2023 CRLMC/602/2023	RUSHI PRASAD NAHAK-MP	KISHORE KUMAR MISHRA
77	429/2023 CRLMC/603/2023	FAKIRA PADHAN-MP	ALOK KUMAR PANDA
78	430/2023 CRLMC/607/2023	SK.JAMALUDDIN-MP	GOPINATH MISHRA
79	431/2023 CRLMC/72/2023	NANDA KISHOR ROUT-MP	
80	432/2023 CRLMC/241/2023	SANTOSH KUMAR PANDA-MP	
81	433/2023 CRLMC/611/2023	PRAVAT PAIKRAY-MP	AMLAN SHAKTI PAUL
82	434/2023 CRLMC/612/2023	BRAJA PUTEL-MP	SISIR KUMAR PUROHIT
83	435/2023 CRLMC/613/2023	HARIBANDHU GHADAI-MP	SANJIB KUMAR BHANJADEO
84	1404/2023 WP(C)/3218/2023	BHAGABAT NAYAK-MP	SAMIR KUMAR MISHRA
85	1405/2023 WP(C)/35258/2022	MONICA DAS-MP	
86	1406/2023 WP(C)/3223/2023	BINATI NAIK-MP	BISWARANJAN PARAMGURU
87	1407/2023 WP(C)/3224/2023	ATULYA BIHARI MOHANTY-MP	SUSANTA KUMAR DASH
88	1408/2023 WP(C)/24923/2014	SNEHALATA PATEL-MP	M/S.SURYA N.SATPATHY
89	1409/2023	M/S. BANABASI PANDA, PARADEEP-MP	UMESH CHANDRA BEHURA

90	WP(C)/3235/2023 1410/2023	NIRUPAMA NAYAK-MP	M/S.G.N.MISHRA
91	WP(C)/11794/2016 1411/2023	M/S PADMA SILK PALACE-MP	H.N.MOHAPATRA
92	WP(C)/2136/2022 1412/2023	SAROJINI SATPATHY-MP	RAJJEET ROY
93	WP(C)/3242/2023 1413/2023	SAPANI MUNDA-MP	DEEPAK KUMAR PANI
94	WP(C)/5470/2010 1414/2023	SAPANI MUNDA-MP	M/S
95	WP(C)/5470/2010 1415/2023	JANMEJAYA MOHANTY-MP	
96	WP(C)/1787/2023 1416/2023	RANDHIP KUMAR SWAIN-MP	K.K.SWAIN
97	WP(C)/24777/2020 1417/2023	KAMALI NAYAK-MP	RAMESH CHANDRA BEHERA
98	WP(C)/3255/2023 1418/2023	KAMALI NAYAK-MP	RAMESH CHANDRA BEHERA
99	WP(C)/3255/2023 1419/2023	MONALISA SAHU-MP	KUNAL KUMAR SWAIN
100	WP(C)/32744/2022 1420/2023	M/S.D.K.LODGINGS-MP	M/S.SIDHARTHA RAY
101	WP(C)/12471/2014 1421/2023	LAXMAN KUMAR SINGH-MP	
102	WP(C)/35375/2022 1422/2023	CLAIM REVIEW COMMITTEE, BAJAJ ALLIANZ LIC LTD.-MP	ANUPAM DASH
103	WP(C)/8660/2022 1423/2023	SAROJA KUMAR SAHU-MP	DR. JITENDRA KUMAR LENKA
104	WP(C)/34637/2022 1424/2023	JAGABANDHU SAHOO-MP	MANOJ KUMAR PATI
105	WP(C)/3258/2023 1425/2023	SAI TRADING CO. AMBODALA-MP	S.S.RAO
106	WP(C)/3260/2023 1426/2023	NITYANANDA DALAI-MP	ACHYUTANANDA PATTANAİK
107	WP(C)/3261/2023 1427/2023	MAHANADI COALFIELDS LTD.-MP	
108	WP(C)/4213/2020 1428/2023	PRADIPTA KUMAR SWAIN-MP	ATMAJIT MANMITH DAS
109	WP(C)/3271/2023 1429/2023	M/S. MAA SHANTI PADDY PROCESSING PVT. LTD.,BBSR-MP	BIRAJ PRADHAN
110	WP(C)/453/2023 1430/2023	LAXMAN PRADHAN-MP	M/S.GOUTAM CHARAN ROUT
111	WP(C)/19865/2015 1431/2023	LAXMAN PRADHAN-MP	M/S.GOUTAM CHARAN ROUT
112	WP(C)/19865/2015 1432/2023	SRIDHAR ROUT-MP	RANJIT SAMAL
113	WP(C)/3274/2023 1433/2023	PADMANAV BARIK-MP	SATYA NARAYAN MISHRA 4
114	WP(C)/30018/2021 1434/2023	RAM CHANDRA KHADIA-MP	SATYA NARAYAN MISHRA 4
115	WP(C)/3275/2023 1435/2023	AKHE BHUE-MP	SAMEER KUMAR DAS
116	WP(C)/3279/2023 1436/2023	SURENDRA KUMAR DAS-MP	SAMEER KUMAR DAS
117	WP(C)/3280/2023 1437/2023	JITENDRA BANIA-MP	SAMEER KUMAR DAS
118	WP(C)/3282/2023 1438/2023	HITANSU SEKHAR KUDEI-MP	SAMEER KUMAR DAS
119	WP(C)/3285/2023 1439/2023	NIHAR RANJAN RAY-MP	AMIT PRASAD BOSE
120	WP(C)/3864/2022 1440/2023	BISWA TARINEE VARIETY STORE, CUTTACK-MP	ASWINI MOHANTY
	WP(C)/2254/2023		

121	1441/2023 WP(C)/3287/2023	PRABHAT KUMAR MEHER-MP	SAMEER KUMAR DAS
122	1442/2023 WP(C)/30606/2022	SUBARNA NAYAK-MP	SISIR DAS
123	1443/2023 WP(C)/3288/2023	BISHNU PRASAD SAHOO-MP	SAMIR KUMAR MISHRA
124	1444/2023 WP(C)/30606/2022	SUBARNA NAYAK-MP	SISIR DAS
125	1445/2023 WP(C)/28585/2022	MAHENDRA SWAIN-MP	
126	1446/2023 WP(C)/28581/2022	BIBHUTI PATTNAIK-MP	
127	1447/2023 WP(C)/28583/2022	RANJIT KUMAR DAS-MP	
128	1448/2023 WP(C)/28589/2022	DEBENDRA KUMAR ROUSTRAY-MP	
129	1449/2023 WP(C)/3290/2023	PRADIPTA KUMAR SWAIN-MP	DR. SUDHANSU SEKHAR KAR
130	1450/2023 WP(C)/28587/2022	MANGARAJ SAHU-MP	
131	1451/2023 WP(C)/28592/2022	SUBASH CHANDRA SINHA-MP	
132	1452/2023 WP(C)/3292/2023	P. PARSURAM PATRO-MP	DR.SUDHANSU SEKHAR KAR
133	1453/2023 WP(C)/3294/2023	RAGHUNATH SETHY-MP	DR.SUDHANSU SEKHAR KAR
134	1454/2023 WP(C)/3295/2023	SAROJ KUMAR KHUNTIA-MP	SANJIB KUMAR BHANJADEO
135	1455/2023 WP(C)/34503/2022	SUBHALAXMI BADAJENA-MP	
136	1456/2023 WP(C)/34503/2022	SUBHALAXMI BADAJENA-MP	
137	1457/2023 WP(C)/3296/2023	RAJESH MOHAPATRA-MP	DR.SUDHANSU SEKHAR KAR
138	1458/2023 WP(C)/34503/2022	SUBHALAXMI BADAJENA-MP	